GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2635
ANSWERED ON 18.12.2024

E-PANCHAYAT MISSION MODE PROJECT

2635 DR. MEDHA VISHRAM KULKARNI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the measures taken to ensure effective implementation of the Audit Online application under e-Panchayat Mission Mode Project; and

(b) the current status on the number of audit plans created and audit reports generated through the Audit Online application?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a)   The Audit Online application was launched by the Ministry of Panchayati Raj on 15th April 2020 to facilitate online auditing of Panchayat accounts & further strengthen the financial management and transparency in the Panchayats.

As outlined in the Operational guidelines for the implementation of the 15th Finance Commission recommendations on Rural Local Bodies (RLBs) grants during the period 2021-22 to 2025-26; one of the mandatory conditions for eligibility of grants is that States must ensure the auditing of RLBs accounts. For the financial years 2021-22 & 2022-23, 25% of RLBs were required to have their accounts audited & from the financial year 2023-24 onwards, 100% of RLBs must be audited.

Regular reviews are conducted with the states to track and evaluate the progress of AuditOnline implementation, ensuring compliance. The 15th Finance Commission grants are being released only to those Rural Local Bodies (RLBs) who have fulfilled the audit conditions

(b)   For the release of finance Commission grants for the financial year 2024-25, Panchayati Raj Institutions (PRIs) are required to have audited accounts for FY2022-23. As on date, the number of audit reports generated for the audit period 2022-23 **is 2,52,400**. The State-wise information is placed at Annexure.

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(Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 2635 to be answered on 18.12.2024)

State-wise progress on audit reports generated for the audit period 2022-23

S.No.	State Name	No. of ZPs	No. of ZPs with Generated Report	Total No. of BP	No. of BPs with Generated Report	Total No of GP	No. of GPs with Generated Report	Total No. of PRI	Total No. of PRI With Generated Report
1	Andhra Pradesh	13	13	660	659	13,328	13,321	14,001	13,993
2	Arunachal Pradesh	25	19			2,108	2,104	2,133	2,123
3	Assam	30	27	192	187	2,197	2,197	2,419	2,411
4	Bihar	38	38	534	533	8,078	8,052	8,650	8,623
5	Chhattisgarh	27	27	146	146	11,659	11,632	11,832	11,805
6	Goa	2	-			191	191	193	191
7	Gujarat	33	33	248	248	14,615	14,587	14,896	14,868
8	Haryana	22	22	143	142	6,233	6,211	6,398	6,375
9	Himachal Pradesh	12	12	81	81	3,615	3,615	3,708	3,708
10	Jharkhand	24	-	264	13	4,345	203	4,633	216
11	Karnataka	31	-	238	-	5,951	5,951	6,220	5,951
12	Kerala	14	14	152	152	941	941	1,107	1,107
13	Madhya Pradesh	52	52	313	312	23,030	23,005	23,395	23,369
14	Maharashtra	34	17	351	342	27,946	27,703	28,331	28,062
15	Manipur	12	-			161	-	173	-
16	Meghalaya	3	-					3	-
17	Mizoram					843	-	843	-
18	Nagaland					1,315	-	1,315	-
19	Odisha	30	30	314	314	6,794	6,791	7,138	7,135
20	Punjab	22	22	152	148	13,239	13,150	13,413	13,320
21	Rajasthan	33	33	355	324	11,304	10,485	11,692	10,842
22	Sikkim	6	5			199	186	205	191
23	Tamil Nadu	36	36	388	388	12,525	12,525	12,949	12,949
24	Telangana	32	32	540	540	12,769	12,769	13,341	13,341
25	Tripura	9	9	75	75	1,176	1,176	1,260	1,260

26	Uttarakhand	13	13	95	95	7,813	7,795	7,921	7,903
27	Uttar Pradesh	75	75	826	826	58,194	58,189	59,095	59,090
28	West Bengal	22	21	345	326	3,339	3,220	3,706	3,567
Total		**650**	**550**	**6,412**	**5,851**	**2,53,908**	**2,45,999**	**2,60,970**	**2,52,400**

Source: AuditOnline; as on 11[th]December 2024

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